

## Annexure-II

Name of the corporate debtor: Raghupati Construction Private Limited ; Date of Commencement of CIRP: 19/10/2023; List of Creditors as on: 27/03/2024

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	GOPAL KUMAR URF PANKAJ KUMAR	29.11.2023	₹ 30,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 30,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. . No information or data has been provided by suspended directors / ex management of the Corporate Debtor
2	ANJU PANWAR	29.11.2023	₹ 13,60,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 13,60,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
3	ALOK PRATAP SINGH	29.11.2023	₹ 6,25,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 6,25,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
4	DEEPTI TOMAR	29.11.2023	₹ 10,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 10,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
5	SANJEEV KUMAR	29.11.2023	₹ 31,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 31,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
6	OMPAL SINGH	01.12.2023	₹ 41,83,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 41,83,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtorr
7	MUKESH KUMAR GOEL	01.12.2023	₹ 41,58,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 41,58,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor
8	MAYANK GOEL AND JAGRATI GOEL	02.12.2023	₹ 42,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 42,00,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
9	ANIP & ANJU RASTOGI AND ANIL KUMAR ARORA	02.12.2023	₹ 49,03,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 49,03,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor
10	MAHIPAL SINGH	02.12.2023	₹ 56,70,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 56,70,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor

11	RAMESH KUMAR	02.12.2023	₹ 1,05,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,05,00,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
12	ASHOK GROVER	03.12.2023	₹ 92,40,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 92,40,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
13	DEVANDRA GUPTA & MANISHI GUPTA	03.12.2023	₹ 1,19,70,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,19,70,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
14	DINESH VERMA	03.12.2023	₹ 60,65,750.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 60,65,750.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
15	SUNITA	04.12.2023	₹ 1,27,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,27,00,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
16	S.K.RATHI	04.12.2023	₹ 28,03,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 28,03,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
17	KAMLESH CHANDRA RAI	04.12.2023	₹ 20,91,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 20,91,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
18	RAKESH GUPTA	04.12.2023	₹ 31,50,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31,50,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
19	SAVITRI	05.12.2023	₹ 60,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 60,00,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
20	PRAHBHAT AGARWAL (SON & LEGAL HEIR OF LATE SHANTI AGARWAL)	05.12.2023	₹ 58,80,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 58,80,000.00	x	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
21	PRAHBHAT AGARWAL (SON & LEGAL HEIR OF LATE R.N AGARWAL)	05.12.2023	₹ 86,10,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 86,10,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
22	NEELIMA AGARWAL	05.12.2023	₹ 48,10,800.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 48,10,800.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor

23	PRAHBHAT AGARWAL	05.12.2023	₹ 31,37,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31,37,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
24	ROHIT KUMAR	21.03.2024	₹ 10,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 10,00,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
25	TUSHAR SHARMA	19.03.2024	₹ 10,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 10,00,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
26	SUNIL KUMAR	19.03.2024	₹ 16,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 16,00,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
27	AMRISH KUMAR	19.03.2024	₹ 5,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 5,00,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
28	RAJEEV SHARMA	19.03.2024	₹ 35,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 35,00,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
29	RAJAT DEEP SINGH BHATIA	19.03.2024	₹ 30,45,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 30,45,000.00	The claim form submitted by the claimant was incomplete and without any supporting documents. Accordingly, the RP vide an email requested the claimant to submit a proper and complete Form – CA along with supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification.
30	VISHAL JAISWAL & SHWETA JAISWAL	14.03.2024	₹ 22,50,000.00	₹ 22,50,000.00	Unsecured	0.00	0.00	No	18.36%	0.00	0.00	0.00	0.00	
	<b>TOTAL</b>		₹ 13,20,53,550.00	₹ 22,50,000.00		0.00	0.00		18.36%	₹ 11,00,73,550.00	0.00	0.00	₹ 1,97,30,000.00	